

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-05-2024 AT 10:30 AM**

**Company Petition IB/115/2022
AND
IA (IBC) 955 & 977/2024 in Company Petition IB/115/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Bhagyanagar Investments and Trading Pvt Ltd

...Financial Creditor

AND

EBC Bearings India Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 955 /2024

Learned counsel for Applicant and liquidator called absent.

Matter adjourned to 21.06.2024 with a direction to the liquidator that he would be appear on the next hearing date without fail and explain the report.

IA (IBC) 977/2024

Learned counsel for Applicant and liquidator called absent.

Matter adjourned to 21.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)